COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 19 OF 2014

Dated: 5th September, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Western Electricity Supply Co. of Orissa Ltd. ... Appellant(s)

۷s.

Orissa Electricity Regulatory Commission & ...Respondent(s)

Ors.

Counsel for the Appellant(s) : Mr. Som Raj Chaudhury

Counsel for the Respondent(s) : Mr. Rutwik Panda

Ms. Anshu Malik for R-1

Mr. R.K. Mehta

Ms. Himanshi Andley for R-2

ORDER

List the matter tomorrow i.e. on <u>06.09.2018.</u>

(S. D. Dubey) Technical Member (Justice Manjula Chellur) Chairperson